

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date: 18<sup>th</sup> March, 2016  
Time: 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 122/2016 (M.A. No. 247/2016, M.A. No. 248/2016 & M.A. No. 248/2016)	Manohar Lal Saluja Vs. Ministry of Environment & Forest & Ors.	Mr. Manoj Gupta, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. M. Yogesh Khanna & J. Janani, Adv. for State of Tamil Nadu, R-13 Mr. Sovmyajit, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arandhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Mr. Suryanarayan, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Mr. Guntur Prabhakar, Adv. for A.P. Ms. Deepika Ghatowar, Adv. for Uttarakhand
3.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant  Mr. Pradeep Mishra, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 Mr. Gudipati G. Kashyap, Adv.
4.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant  Mr. Pradeep Mishra Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 7 Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Sanjay Upadhyay, Adv. for R-11 Mr. Alok Agarwal, Adv. for R-12 Mr. Sanjeev, Adv. for R-13 Mr. Rajkumar, Adv. for R-14 Ms. Antima Bazaz, Adv. for R-15 Mr. A. A. Arora, Adv. for 16 to 18

5.	M.A. No. 916/2015 & M.A. No. 58/2016 in M.A. No. 882/2014 in Original Application No. 451/2013 (T <sub>HC</sub> )	M/s Gurucharan Enterprises Vs. State of Rajasthan & Ors.	Mr. Ratan Lal Darda, Applicant in person Mr. Manish Shishodia & Mr. Shreyansh Mehta, Advs. for RSPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Tarun Joshi, Adv.
6.	Original Application No. 03/2016	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. Ghaziabad Nagar Nigam & Ors.	Mr. Vinay K. Mittal, Applicant in person Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Sandeep Dubas, Adv. for R-3
7.	Original Application No. 57/2016	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Ms. Katyani, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Guneet Khehar, Adv. for R-3 Mr. Dinesh Jindal, LO for R-4
<b>FOR HEARING</b>			
8.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. for R-4 Mr. Anil Shrivastav, Adv. for R-5 Mr. Shuvodeep Roy, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep Mishra, Adv. for R-13 & 31 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-14 Mr. D. K. Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Jogy Scaria, Adv. for R-18 Mr. Tayenjam Momo Singh, Adv. for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv. for R-23 Mr. A.K. Panda, Adv. for R-24 Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. M. Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr. Sarthak Chaturvedi & Mr. Rohit Pandey, Advs. for Andaman & Nicobar Islands Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Amit Agarwal, Adv. for WBPCB Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh Mr. Rajul Shrivastav, Adv. for MPPCB Rituraj Bisnoi, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Adv. for Goa

9.	<b>M.A. No. 1166/2015 &amp;</b> (I.A. No. 2469/2009) <b>M.A. No. 1169/2015</b> (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs
10.	<b>M.A. No. 1164/2015 &amp;</b> (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv.  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs
11.	<b>O.A. 494/2015</b> in Civil Writ Petition No. 130/2011	Bali Ram Singh  Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant  Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs

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